

Minutes of the Meeting No. 1/16 scheduled on 29.4.2015 (actually held on 13.5.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi \
2. Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC(Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.19 /15 for confirmation and confirmed and adopted the same without any change.

Case No M-1 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Chemocid impex (P) Ltd, Mumbai F.No.01/83/50/28/AM04/DES-IV RLA F.No.03/94/40/947/AM13 Lic. No.0310723110 dated 6.2.2013
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/23/2013-Ch.II dated 28.4.2015, the Committee decided to enhance the quantity of import item No.4 for export item "Solvent red 19E namely Chemocid Red B Liquid" without any other change in the decision taken by NC in its Meeting No. 13/83 dated 20.06.2013, as under:-

Import item no.4

From	To
Aromatic Solvent – 0.315 Kg	Aromatic Solvent – 0.400 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-2 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Krishna Antioxidants (P) Ltd, F.No.01/83/50/748/AM12/DES-IV RLA F.No.03/94/40/933/AM12 Lic. No.0310678189 dated 23.1.2012
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The Committee considered the case as per agenda. Committee decided to correct the quantity of import item No.2 & 3, without any other change in the decision taken by NC in its Meeting No. 52/83 dated 28.3.2012, as under:-

From	To
2) Toluene - 0.385 kg	2) Toluene - 0.035 Kg
3) Fatty Alcohol C12-C18 - 0.035 kg	3) Fatty Alcohol C12-c18 - 0.385 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-3 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Avery Dennison (I) Pvt. Ltd, N. Delhi F.No.01/83/50/913/AM12/DES RLA F.No.05/23/40/388/AM12 Lic. No.0510315325 dated 23.1.2012
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The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter No.7/60/2012-TSW/115 dated 17.4.2015, Committee decided to correct the export item and import item No.1,4 & 11, without any other change in the decision taken by NC in its Meeting No. 7/83 dated 16.5.2012, as under:-

S.No.	From	To
Export Item	Self Adhesive paper 157 GSM+/-10%	Self Adhesive paper 155 GSM+/-10%
Import Item No.1	Coated paper 78 GSM+/-15%	Paper 80 GSM+/-10% (relevant)
Import item No.4	Detroline (Rosin Ester)	Dertoline (Rosin Ester)
Import item No11	Detroline (Rosin Ester)	Dertoline (Rosin Ester)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-4 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Kandla Energy and Chemicals Ltd, N. Delhi F.No.01/83/162/381/AM15/DES-IV RLA F.No.05/23/40/58/AM15 Lic. No.0510386767 dated 19.5.2014
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/30/2011-PC. II dated 2.12.2014, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Aromatic Solvent Naphtha Kesol - 100	1 MT	Heavy Aromatics	1.12 MT
Aromatic Solvent Naphtha Kesol - 150	1 MT	Heavy Aromatics	1.12 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

अजय श्रीवास्तव / AJAY SRIVASTAVA
संयुक्त महासचिव / Joint DGFT
विदेश व्यापार महानिदेशक
Directorate General of Foreign Trade
वणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

Case No M-5 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Sunshield Chemicals Ltd, Mumbai F.No.01/83/50/1065/AM11/DES-IV RLA F.No.03/95/40/462/AM11 Lic. No.0310593146 dated 21.9.2010
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/107/2010-Ch. II dated 23.4.2015, the Committee decided to enhance the quantity of import item for export of "Tris (2-Hydroxyethyl isocyanurate", without any other change in the decision taken by NC in its Meeting No. 7/83 dated 18.5.2011, as under:-

Import Item

From	To
1) Cyanuric Acid - 0.534 kg	1) Cyanuric Acid - 0.540 kg
2) Ethylene Oxide - 0.560 kg	2) Ethylene Oxide - 0.561 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-6 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Lalitha Chem Industries (P) Ltd, Mumbai F.No.01/84/50/559/AM04/DES-IV RLA F.No.03/24/40/642/AM04 Lic. No.0310242247 dated 16.12.2003
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their U.O.No. 46011/70/2008-PC.II dated 10.12.2012, the Committee decided to approve the case only for regularisation purpose, as under :-

Export Item	Qty.	Import Item	Qty.
Lubricating Compound (Processing Aid based)	1 Kg	1. Polyethylene Wax	0.714 Kg
		2. Processing Aid	0.306 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-7 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Spak Orochem (I) Pvt. Ltd, F.No.01/83/162/354/AM15/DES-IV RLA F.No.03/95/40/963/AM15
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/5/2009-Ch.II dated 28.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Coco Amido propyl Betaine (CAPB) (Solid content of 36% +/-2% and Active Matter of 29% Min.)	1 Kg	1. RBD Palm kernel Oil/RBD Palm Kernel olein	0.180 kg
		2. Dimethyl Amino Propyl Amine	0.087 Kg

RA concerned may take necessary action under Para 4.4.2 of HBP as per above decision of NORMS COMMITTEE.

Case No M-8 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Spak Orgochem (I) Pvt. Ltd, F.No.01/83/162/355/AM15/DES-IV RLA F.No.03/95/40/962/AM15
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No.14010/5/2009-Ch.II dated 28.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Coco Diethanol Amide (CDEA) Amide content 85% Min.)	1 Kg	1. RBD Palm kernel Oil/RBD Palm Kernel olein	0.680 kg
		2. Diethanol Amine	0.320 Kg

RA concerned may take necessary action under Para 4.4.2 of HBP as per above decision of NORMS COMMITTEE.

Case No M-9 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Indofil Industries Ltd, Mumbai F.No.01/83/50/1682/AM08/DES-IV RLA F.No. 03/94/040/00892/AM08/ Lic.No.0310452615 dated 04.12.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case for four weeks to enable TA to examine the case. The case is re-listed for 27-5-2015.

Case No M-10 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Satyam poly Plast, Jaipur F.No.01/83/50/858/AM12/DES-IV RLA F.No.13/24/40/30/AM12 Lic. No.1310037743 dated 28.11.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their U.O.No. 46011/78/2011-PC.II dated 20.04.2015, the Committee decided to approve the case as under :-


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Directorate General of Foreign Trade
व्यापार विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

Name of Export Items (s)	Qty.	Name of Import Item (s)	Qty.
Filler Master Batch (Containing 25+/-1% of Polymers i.e LLDPE Polyethylene and 75+/-1% Calcium Carbonate)	1 Kg	1. LLDPE Granules 2. Polypropylene Granules 3. Calcium Carbonate	0.1672 Kg 0.0903 kg 0.7725 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-11 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/85/50/205/AM09/DES-IV RLA F.No. 02/24/040/00209/AM09 Lic.No.0210120639 dated 4.12.2008
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks for want of comments from DC(MSME). The case is re-listed for 27-5-2015.

Case No M-12 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/970/AM12/DES-IV RLA F.No. 02/24/040/226/AM12 Lic.No.0210174637 dated 28.02.2012
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The Committee considered the case as per agenda. The matter was discussed with TA, Deptt. Of C&PC (Chem Div.) present in the meeting. The Committee opined that there is no scope for enhancement of quantity of import. Accordingly, Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-13 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Himadri Chemicals & Industries Ltd, F.No.01/83/50/314/AM13/DES-IV RLA F.No. 02/24/040/61/AM13 Lic.No.0210179269 dated 3.07.2012
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The Committee considered the case as per agenda. The matter was discussed with TA, Deptt. Of

C&PC (Chem Div.) present in the meeting. The Committee opined that there is no scope for enhancement of quantity of import. Accordingly, Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-14 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s United Phosphorous Ltd, Mumbai F.No.01/83/162/242/AM13/DES-IV
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The Committee considered the case as per agenda. Committee decided to examine the case in detail on file, as the case pertains to fixation of SION.

Case No M-15 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F.No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007
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The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of Deptt. of C&PC(Chem. Div.) . The case is re-listed for 27-5-2015.

Case No M-16 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Vivimed Labs Ltd, Hyderabad F.No.01/83/50/60/AM10/DES-IV RLA F.No. 09/24/040/16/AM10/ Lic.No.0910037790 dated 28.04.2009
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The Committee considered the case as per agenda. The matter was discussed with TA, Deptt. Of C&PC (Chem Div.) present in the meeting. The Committee decided to correct the export item, without any other change in the decision taken by NC in its Meeting No. 46/83 dated 10.2.2009, only for regularisation purpose, as under:-

Export Item

From	To
Betoxil (Jarocol betoxol) 1-B-hydroxyethyl-2,5-diaminobenzene sulphate	Jarocol BTX or Betoxil or Jarocol Betoxol

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-17 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Alok masterbatches Ltd, N. Delhi F.No.01/83/50/856/AM13/DES-IV RLA F.No. 05/23/040/338/AM13 Lic.No.0510340624 dated 12.12.2012
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The Committee considered the case as per agenda. The Committee observed that there was typographical error occurred in the decision of NC M.No.7/83 dated 15.5.2013. The Committee decided to approve the norms based on the written comments of Depts. Of C&PC(PC Div) vide their U.No.46011/36/2006-PC.II dated 29.1.2014 as under:-

Export Item	Qty.	Import Item	Qty.
Filler/Calcium Carbonate Master Batch (Containing 25 $\pm$ 1% LLDPE and 75 $\pm$ 1% Calcium Carbonate)	1 Kg	1. LLDPE Granules	0.2550 kg
		2. Filler / Calcium Carbonate	0.7650 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-18 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Artek Surfin Chem. Ltd, Mumbai F.No.01/83/50/523/AM12/DES-IV RLA F.No. 03/94/040/476/AM12/ Lic.No.0310657280 dated 30.09.2011
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The Committee considered the case as per agenda. The matter was discussed with TA, Depts. Of C&PC (Chem Div.) present in the meeting. The Committee decided to correct the export item, without any other change in the decision taken by NC in its Meeting No. 47/83 dated 22.2.2012, as under:-

Export Item

From	To
Teknolite CZ-2380	Teknobrite CZ-2380

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-19 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Jay Chemicals Inds. Ltd, F.No.01/83/50/129/AM14/DES-IV RLA F.No. 08/24/040/00473/AM13 Lic.No.0810120091 dated 8.04.2013
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 27-5-2015.

Case No M-20 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Croda India Co. (P) Ltd, F.No.01/83/50/149/AM15/DES-IV RLA F.No. 03/94/040/01061/AM14 Lic.No.0310771920 dated 25.02.2014
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The Committee considered the case as per agenda. Committee decided to defer consideration of the case for four weeks. The case is re-listed for 27-5-2015.

Case No M-21 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Hitachi KK Manufacturing Co., Kolkata F.No.01/83/50/171/AM09/DES-IV RLA F.No. 02/24/040/311/AM08 Lic.No.0210109810 dated 4.03.2008
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The Committee considered the case as per agenda. The Committee deliberate upon 77.26% amount of wastage of Wood as requested by the firm. It was observed that Norms Committee in its Meeting No.13/14 dated 26.6.2013 has approved 30% wastage for import item "Hard Wood (Sawn Timber) of species; (A) Fagus SPP (B) Diospyros SPP, (C) Mansonia SPP, (D) Terminalia SPP to the relevant wood in export product. Committee decided to maintain status quo.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-22 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Ficus Pax (P) Ltd, 1) F.No.01/83/50/1040/AM11/DES-IV RLA F.No. 07/21/040/686/AM11 Lic.No.0710075986 dated 14.12.2010 1) 2) F.No.01/83/50/387/AM11/DES-IV RLA F.No. 07/21/040/81/AM11 Lic.No.0710072362 dated 21.06.2010
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The Committee considered the case as per agenda and Committee decided to defer the case for want of comments of Deptt. of C&PC(Chem. Div.) . The case is re-listed for 27-5-2015.

Case No M-23 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Chemocid Impex (P) Ltd, F.No.01/83/50/735/AM12/DES-IV RLA F.No. 03/94/040/656/AM12 Lic.No.0310662542 dated 31.10.2011
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The Committee considered the case as per agenda. The matter was discussed with TA, Deptt. Of C&PC (Chem Div.) present in the meeting. The Committee opined that there is no scope for enhancement of quantity of import. Accordingly, Committee decided to maintain status quo.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Case No M-24 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Baroda Textile Effects (P) Ltd, Baroda F.No.01/83/50/764/AM12/DES-IV RLA F.No. 34/24/040/202/AM12 Lic.No.3410032681 dated 22.12.2011
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 14010/6/2015-Ch.II dated 19.3.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Novacron Blue P-3R/PT-3R	1 Kg	Basic Blue 3R-Moist	0.5034 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-25 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Servo Plastichem (P) F.No.01/83/50/562/AM11/DES-IV RLA F.No. 02/24/040/125/AM11 Lic.No.0210149640 dated 26.10.2010
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The Committee considered the case as per agenda and Committee decided to defer the case for examine on file. The case is re-listed for 27-5-2015.

Case No M-26 NC No.1/16 Dated 29.4.2015 (held	M/ s Rubamin Ltd, Baroda F.No.01/83/50/485/AM13/DES-IV RLA F.No. 34/24/040/96/AM13/
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on 13.5.2015)	Lic.No.3410035125 dated 12.09.2012
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The Committee considered the case as per agenda. Based on the written clarification/recommendation of TA, C&PC (Chem Division) vide their U.O.No.14010/46/2011-Ch.II dated 4.9.2013, Committee decided to enhance the quantity of import item "Zinc Ash" for export of "Zinc Oxide" without any other change in the decision taken by NC in its Meeting No. 34/83 dated 21.11.2012, as under:-

Import Item

From	To
Zinc Ash – 0.892 Kg	Zinc Ash – 1.09 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-27 NC No.1/16 Dated 29.4.2015 (held on 13.5.2015)	M/ s Kiran Pondy Chems Ltd, F.No.01/83/162/279/AM13/DES-IV
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The Committee considered the case as per agenda. The Committee decided to forward the complete set of application with all the relevant documents to Deptt. Of C&PC (Chem Div). The case defer for next NC Meeting .


 जय श्रीवास्तव JAY SRIVASTAVA
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 विदेश व्यापार संस्थान
 Directorate General of Foreign Trade
 आर्यिका विभाग Dept. of Commerce
 नई दिल्ली / New Delhi

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 1/83-ALC1/2015 MEETING DATE : 29.04.2015

Case No.: 62/1/83-ALC1/2015	Party Name: ATUL LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Approved
HQ File :01/83/050/00062/AM16/	RLA File :08/24/040/00026/AM12/	Lic.No/Date: 0810100061 02.06.2011	Defer Date:

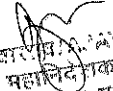
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(Chem Div) vide their U.O.No. 15022/03/2013-Ch.II dated 30.4.2015, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Nicosulfuron Technical	1 Kg	1. 2,Aminosulfonyl-N,N-Dimethyl Nicotinamide	0.600 Kg
		2. 2-Amino-4,6-Di-methoxypyrimidine	0.457 kg
		3. 1,8 Diazabicyclo (5.4.0) UNDEC-7-ENE	0.438 Kg
		4. Aceto Nitrile	2.00 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 53/47/83-ALC1/2011	Party Name: GUJARAT NRE COKE LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date: 0210172551 17.01.2012	Defer Date: 27.05.2015
Decision : The Case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 27.5.2015.			

Case No.: 15/1/83-ALC1/2012	Party Name: INDIAN TECHNOMAC CO.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date: 0510318043 16.02.2012	Defer Date: 27.05.2015


 Joint DGFT
 संयुक्त महानिदेशक / Joint DGFT
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 बाणिज्य विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

Decision : The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 27.5.2015.

4	Case No.:3/10/83-ALC1/2014	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

5	Case No.:20/8/83-ALC1/2012	Party Name:PUNE METAGRAPH	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:27.05.2015
Decision : The Committee considered this case as per agenda and decided to defer the case for four weeks for want of information from the firm to the D/L dated 12.11.2014 issued by DIPP. Again D/L issued by DIPP on 7.5.2015. The case is re-listed for 27.5.2015.				

6	Case No.:1/13/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 27.5.2015.				

7	Case No.:40/47/83-ALC1/2012	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 27.5.2015.				

8	Case No.:36/5/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 18.5.2015. Comments awaited. The case is re-listed				

for 27.5.2015.

Case No.:4/51/83-ALC1/2012	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
9 HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014 for Central Excise Data. Reminder to firm on 14.7.2014. The case is re-listed for 27.5.2015			

Case No.:3/52/83-ALC1/2012	Party Name:PROEC ENERGY LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Rejected
10 HQ File :01/83/050/00922/AM13/	RLA File :05/24/040/00383/AM13/	Lic.No/Date:0510342979 10.01.2013	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter dated 28/2/2014 issued by Deptt. of C&PC(PC Div) followed by reminder dated 14.7.2014 issued by this office. RLA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:5/5/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
11 HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 27.5.2015.			

Case No.:47/52/83- ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
12 HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 27.5.2015.			

Case No.:61/5/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
13 HQ File :01/83/050/00069/AM14/	RLA File :08/24/040/00400/AM13/	Lic.No/Date:0810118473 18.02.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 27.5.2015.			

14	Case No.:33/5/83-ALC1/2013	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date: 0310727299 07.03.2013	Defer Date: 27.05.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 27.5.2015.				

15

Case No.:35/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic.No/Date:0310728672 19.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Cyfluthrin Technical - Acrylonitrile (CAN) Route	1 Kg	1. Acetic Acid	0.0010 Kg
		2. Toluene	0.0730 kg
		3. 4-Fluoro-M-Phenoxy Benzaldehyde (FMPB or 4-FPBA)	0.5040 kg
		4. Hexane	0.2260 kg
		5. Isobutylene	0.2553 kg
		6. Acrylonitrile	0.2510 kg
		7. Aceetonitrile	0.0060 kg
		8. Triethylamine	0.0250 kg
		9. Dimethyl Formamide (DMF)	0.0100 kg
		10. Caustic Soda Flakes	0.0900 Kg
		11. Ethylene Dichloride	0.0180 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

16	Case No.:88/26/83-ALC1/2013	Party Name: ITC LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Approved
	HQ File :01/83/050/00411/AM14/	RLA File :09/24/040/00540/AM13/	Lic.No/Date: 0910055575 27.03.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 7.5.2015, the Committee decided to approve the case as under :-				
Export Product : Poly Coated Carbon board 1 PE				
Quantity : 1 MT				
Import Items:				

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

HQ File	RLA File	Lic.No/Date:0310730086	Defer Date:
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:01/83/050/00115/AM14/ :03/94/040/00919/AM13/ 02.04.2013

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Acrinathrin Technical	1 Kg	1. Butane 2,3 Diol	0.8350 kg
		2. MDC (Dichloromethane)	5.0370 kg
		3. Hexane	0.7030 kg
		4. TEA (Triethylamine)	0.8950 kg
		5. Methanol	4.3900 kg
		6. TBBA (Tertbutyl Bromoacetate)	1.4741 Kg
		7. Tetra Hydro Furan	1.1540 kg
		8. LIBR (Lithium Bromide)	1.4440 kg
		9. Biocartol	0.7600 Kg
		10. Toluene	2.4280 Kg
		11. Sodium Cyanide (NACN)	0.3420 kg
		12. Acetic Acid	0.1360 kg
		13. Iso propyl Alcohol	0.9230 kg
		14. DCC (DI Cyclohexyl Carbodimide) N—N-Dicyclohehexyl Carbodiimide)	0.5320 kg
		15. HFIPA (Hexa Fluoro Iso propanol)	0.4810 kg
		16. MPB (Meta Phenoxy Benzaldehyde)	0.6300 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.: 15/7/83-ALC1/2013	Party Name: BILAG INDUSTRIES PVT. LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Approved
HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date: 0310730093 02.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/9/2015-Ch. II dated 20.04.2015, the Committee decided to approve the case as under :-

19	Export Item	Qty.	Import Item	Qty.
	Beta Cyfluthrin Technical	1 Kg	1. Acetic Acid	0.0080 Kg
	— Acrylonitrile (ACN)		2. Toluene	0.2120 kg
	Route		3. 4-Fluoro-M-Phenoxy Benzaldehyde (FMPB or 4-FPBA)	0.6670 Kg
			4. Hexane	0.2900 kg
			5. Isobutylene	0.3270 Kg
			6. Acrylonitrile	0.3220 kg
			7. Aceetonitrile	0.0080 Kg
			8. Triethylamine	0.0610 Kg

		9. Dimethyl Formamide (DMF)	0.0130 kg
		10 Caustic Soda Flakes	0.1164 Kg
		11. Ethylene Dichloride	0.0231 kg
		12. Isopropyl Alcohol (IPA)	0.1240 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

20	Case No.: 47/7/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 27.5.2015.			

21	Case No.: 3/5/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 27.5.2015.			

22	Case No.: 24/21/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00310/AM14/	RLA File :09/24/040/00014/AM14/	Lic.No/Date:0910055852 23.04.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that Central Excise Data and Hard copy from the firm has been received and sent to TA, Chem Div. on 8.5.2015 and defer consideration of the case. Accordingly the case may be re-listed on 27.5.2015.			

23	Case No.: 17/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 27.5.2015.			

24	Case No.: 53/17/83-	Party Name:PROEC ENERGY	Meet No/Date:1/83-	Status:Case
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ALC1/2013	LIMITED	ALC1/2015 29.04.2015	Deferred
HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L reminder dated 11.7.2014. The Committee decided to defer consideration of the case for four weeks. The case is re-listed for 27.5.2015.			

Case No.:51/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
25 HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

Case No.:127/26/83- ALC1/2013	Party Name:BEE CHEMS	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
26 HQ File :01/83/050/00450/AM14/	RLA File :06/24/040/00002/AM14/	Lic.No/Date:0610031752 30.04.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was refer to DIPP on 15.5.2015. Comments awaited. The case is re-listed for 27.5.2015.			

Case No.:1/9/83-ALC1/2013	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
27 HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 27.5.2015			

Case No.:46/17/83- ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
28 HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.:28/17/83- ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
29 HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:27.05.2015

Decision :Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 27.5.2015.

30	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

31	Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

32	Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate.The case is re-listed for 27.5.2015.				

33	Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

34	Case No.:24/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.				

35	Case No.:25/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.			

36	Case No.:20/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.			

37	Case No.:65/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

38	Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

39	Case No.:25/30/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00487/AM14/	RLA File :03/94/040/00216/AM14/	Lic.No/Date:0310737259 11.06.2013	Defer Date:27.05.2015
	Decision : Committee considered the case as per agenda and decided to forward the application to DIPP, as the case is pertained to DIPP. U.O. issued to DIPP on 7.5.2015. Re-listed for 27.5.2015.			

40	Case No.:26/30/83-ALC1/2013	Party Name:JAWAHAR SAW MILLS PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Rejected
	HQ File :01/83/050/00488/AM14/	RLA File :03/94/040/00241/AM14/	Lic.No/Date:0310738027 18.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 31/12/2013 followed by reminder dated 24.3.2014 and 11.7.2014 issued by DIPP.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

41	Case No.: 12/21/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Rejected
	HQ File :01/83/050/00298/AM14/	RLA File :08/24/040/00107/AM14/	Lic.No/Date: 0810122299 27.06.2013	Defer Date:
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

42	Case No.: 74/26/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00397/AM14/	RLA File :08/24/040/00125/AM14/	Lic.No/Date: 0810122412 01.07.2013	Defer Date: 27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to the firm on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 27.5.2015				

43	Case No.: 13/21/83-ALC1/2013	Party Name: ATLANTIC CARE CHEMICALS	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date: 1010053953 02.07.2013	Defer Date: 27.05.2015
Decision : DL dated 17.10.2013 issued by DBT. The case is re-listed for 27.5.2015.				

44	Case No.: 71/26/83-ALC1/2013	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date: 0810122586 05.07.2013	Defer Date: 27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 27.5.2015.				

45	Case No.: 38/30/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00500/AM14/	RLA File :08/24/040/00136/AM14/	Lic.No/Date: 0810122603 08.07.2013	Defer Date: 27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

	Case No.:39/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
46	HQ File :01/83/050/00501/AM14/	RLA File :08/24/040/00137/AM14/	Lic.No/Date:0810122602 08.07.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

	Case No.:2/19/83-ALC1/2013	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
47	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

	Case No.:27/26/83-ALC1/2013	Party Name:KIM CHEMICALS LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
48	HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0310741761 17.07.2013	Defer Date:27.05.2015
Decision :The Committee considered the case as per agenda and Committee noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 3.5.2014 but hard copy not received from RA, Mumbai. Letter issued to RA for hard copy of application on 11.7.2014. The case is re-listed for 27.5.2015.				

	Case No.:2/20/83-ALC1/2013	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
49	HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

	Case No.:64/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
50	HQ File :01/83/050/00526/AM14/	RLA File :34/24/040/00072/AM14/	Lic.No/Date:3410037492 25.07.2013	Defer Date:27.05.2015
Decision :D/L dated 29.3.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 27.5.2015.				

	Case No.:4/19/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
51	HQ File :01/83/050/00283/AM14/	RLA File :09/24/040/00199/AM14/	Lic.No/Date:0910056980 01.08.2013	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from firm and hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.

52	Case No.:98/26/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:27.05.2015
Decision : DL dated 26.11.2013 was issued to firm by Deptt. of C&PC(PC.Div). Reminder dated 14.7.2014 has been issued by DGFT to firm for furnishing the reply of the DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.				

53	Case No.:46/26/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

54	Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 27.5.2015.				

55	Case No.:43/30/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

56	Case No.:62/30/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00524/AM14/	RLA File :34/24/040/00082/AM14/	Lic.No/Date:3410037818 04.09.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was forwarded to Deptt. of C&PC(Chem Div) (AKA) on 10.3.2015. The case relisted for				

27.5.2015.

57	Case No.:7/30/83-ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

58	Case No.:60/34/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.				

59	Case No.:4/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

60	Case No.:46/30/83-ALC1/2013	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The firm vide letter dated 25.7.2014 has requested to allow some time to give reply to the DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 27.5.2015.				

61	Case No.:8/30/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

62	Case No.:63/34/83-ALC1/2013	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.:1/33/83-ALC1/2013	Party Name:SHOBIKAA IMPEX,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00533/AM14/	RLA File :32/24/040/00008/AM14/	Lic.No/Date:3210067446 18.09.2013	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/7/2012-PC. II dated 15.01.2015, the Committee decided to approve the case as under :-			
Export Item	Qty.	Import Item	Qty.
Additive Master Batch SDI (Containing 85 + 1% LLDPE and 15 + 1% Alphacypermethrin)	1 Kg	1. LLDPE Granules	0.8755 Kg
		2. Alphacypermethrin Technical	0.1545 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:52/30/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.:13/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.:2/34/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.:7/28/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:1/83- ALC1/2015	Status:Case Deferred
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			29.04.2015	
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

	Case No.:6/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
68	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

	Case No.:65/34/83-ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
69	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

	Case No.:16/18/83-ALC1/2014	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
70	HQ File :01/83/050/00705/AM15/	RLA File :03/95/040/00508/AM14/	Lic.No/Date:0310752324 04.10.2013	Defer Date:27.05.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.:1/34/83-ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
71	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:27.05.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

	Case No.:1/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
72	HQ File :01/83/050/00463/AM14/	RLA File :08/24/040/00277/AM14/	Lic.No/Date:0810125597 14.10.2013	Defer Date:27.05.2015
Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 27.5.2015.				

73	Case No.:2/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 27.5.2015.			

74	Case No.:4/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

75	Case No.:9/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

76	Case No.:10/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

77	Case No.:11/34/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

78	Case No.:14/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00549/AM14/	RLA File :08/24/040/00311/AM14/	Lic.No/Date:0810125594 14.10.2013	Defer Date:27.05.2015

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.

79	Case No.:12/34/83-ALC1/2013	Party Name:MAHAK DYE CHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 27.5.2015.				

80	Case No.:22/1/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00022/AM16/	RLA File :03/94/040/00610/AM14/	Lic.No/Date:0310754484 21.10.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

81	Case No.:33/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.				

82	Case No.:7/41/83-ALC1/2013	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00649/AM14/	RLA File :03/95/040/00532/AM14/	Lic.No/Date:0310756115 30.10.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

83	Case No.:5/36/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

84	Case No.:34/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.				

85	Case No.:4/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 27.5.2015.				

86	Case No.:62/2/83-ALC1/2014	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Transferred to Different Section
	HQ File :01/83/050/00019/AM15/	RLA File :07/24/040/00279/AM14/	Lic.No/Date:0710099790 20.11.2013	Defer Date:29.04.2015
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) as the export product related to Pharma.				

87	Case No.:1/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:deferred
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 27.5.2015				

88	Case No.:2/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:deferred
	HQ File :01/83/050/00617/AM14/	RLA File :08/24/040/00360/AM14/	Lic.No/Date:0810126610 22.11.2013	Defer Date:10.06.2015
Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 10.6.2015				

89	Case No.: 3/37/83-ALC1/2013	Party Name: INDO COLCHEM LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: deferred
	HQ File :01/83/050/00625/AM14/	RLA File :08/24/040/00379/AM14/	Lic.No/Date: 0810126837 03.12.2013	Defer Date:10.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 10.6.2015.			

90	Case No.: 42/2/83-ALC1/2014	Party Name: GALAXY IMPEX (INDIA)	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: deferred
	HQ File :01/83/050/00967/AM14/	RLA File :13/24/040/00039/AM14/	Lic.No/Date: 1310045266 03.12.2013	Defer Date:10.06.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 10.6.2015.			

91	Case No.: 6/47/83-ALC1/2013	Party Name: BAYER VAPI PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: deferred
	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date: 0310760754 05.12.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

92	Case No.: 32/47/83-ALC1/2013	Party Name: ROSS CHEMPACK PRIVATE LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00848/AM14/	RLA File :34/24/040/00174/AM14/	Lic.No/Date: 3410038658 09.12.2013	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to DIPP on 18.5.2015. Comments awaited. The case is re-listed for 27.5.2015.			

93	Case No.: 2/39/83-ALC1/2013	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date: 3110061566 16.12.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

94	Case No.: 28/47/83-ALC1/2013	Party Name: J K PARAS POLYCOATS LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date: 0510373934 18.12.2013	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.			

95	Case No.:5/12/83-ALC1/2014	Party Name:BASE METAL CHEMICALS	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

96	Case No.:29/47/83-ALC1/2013	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

97	Case No.:43/47/83-ALC1/2013	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

98	Case No.:5/48/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

99	Case No.:1/4/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00106/AM15/	RLA File :09/24/040/00462/AM14/	Lic.No/Date:0910058746 27.12.2013	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. Comments awaited. The case is re-listed for 27.5.2015.				

100	Case No.:5/49/83-ALC1/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00884/AM14/	RLA File :09/24/040/00490/AM14/	Lic.No/Date:0910058807 02.01.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. Comments awaited. The case is re-listed for 27.5.2015.			

Case No.: 61/2/83-ALC1/2014	Party Name: BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Rejected
HQ File :01/83/050/00018/AM15/	RLA File :07/24/040/00330/AM14/	Lic.No/Date:0710101058 02.01.2014	Defer Date:
101	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 31/07/2014 followed by reminder dated 13.10.2014 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

Case No.: 45/2/83-ALC1/2014	Party Name: EVERPLUS PLASTICS PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Rejected
HQ File :01/83/050/00970/AM14/	RLA File :08/24/040/00406/AM14/	Lic.No/Date:0810127959 10.01.2014	Defer Date:
102	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 6/8/2014 issued by Deptt. of C&PC(PC Div) followed by reminder dated 25.2.2015 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

Case No.: 41/2/83-ALC1/2014	Party Name: JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
103	HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date:0810127966 13.01.2014 Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.		

Case No.: 4/4/83-ALC1/2014	Party Name: AKZO NOBEL INDIA LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
104	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date:0210198964 17.01.2014 Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.		

105	Case No.: 59/2/83-ALC1/2014	Party Name: R. K.	Meet No/Date: 1/83- Status:Case
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		INDUSTRIES	ALC1/2015 29.04.2015	Deferred
	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.5.2015				

	Case No.: 6/2/83-ALC1/2014	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
106	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:27.05.2015
Decision : D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 27.5.2015.				

	Case No.: 60/2/83-ALC1/2014	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
107	HQ File :01/83/050/00985/AM14/	RLA File :34/24/040/00219/AM14/	Lic.No/Date:3410039081 23.01.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 27.5.2015.				

	Case No.: 56/2/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
108	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.5.2015.				

	Case No.: 36/2/83-ALC1/2014	Party Name:LA-DE MURE	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
109	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:27.05.2015
Decision : Comments awaited from DC(MSME). Re-listed for 27.5.2015.				

	Case No.: 47/8/83-ALC1/2014	Party Name:CAMPOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
110	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.				

111	Case No.: 69/8/83-ALC1/2014	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy and D/L reply from firm has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 17.4.2015. The case is re-listed for 27.5.2015.			

112	Case No.: 31/2/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:27.05.2015
	Decision : D/L dated 17.10.2014 issued by DBT. Reminder to be issued. Re-listed for 27.5.2015.			

113	Case No.: 32/2/83-ALC1/2014	Party Name:ASIATIC INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00957/AM14/	RLA File :08/24/040/00491/AM14/	Lic.No/Date:0810128983 18.02.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

114	Case No.: 30/2/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

115	Case No.: 8/8/83-ALC1/2014	Party Name:COLOURTEX INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00144/AM15/	RLA File :03/94/040/01032/AM14/	Lic.No/Date:0310771319 21.02.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 18.5.2015. Comments awaited. The case is re-listed for 27.5.2015.			

116	Case No.: 81/8/83-ALC1/2014	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Approved
	HQ File :01/83/050/00217/AM15/	RLA File :03/94/040/01048/AM14/	Lic.No/Date:0310773124 05.03.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written			

recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.14010/23/2013-Ch.II dated 28.04.2015, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Red G Liquid (Solvent Red 164)	1 Kg	1. Ortho Toludine 2. Mixed Xylidine 3. Heptene 4. Beta Naphthol 5. Aromatic Hydro Carbon Solvent	0.325 Kg 0.032 kg 0.250 kg 0.219 kg 0.450 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

117	Case No.: 42/8/83-ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

118	Case No.: 65/8/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Rejected
	HQ File :01/83/050/00201/AM15/	RLA File :15/24/040/00014/AM14/	Lic.No/Date:1510021432 07.03.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 29/09/2014 issued by Deptt. of C&PC(PC Div) followed by reminder dated 26.2.2015 issued by this office.			
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

119	Case No.: 21/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

120	Case No.: 85/8/83-ALC1/2014	Party Name:A.G.MULTIPACK,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 27.5.2015.			

	Case No.: 82/8/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
121	HQ File :01/83/050/00218/AM15/	RLA File :03/95/040/00958/AM14/	Lic.No/Date:0310773882 11.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

	Case No.: 1/50/83-ALC1/2013	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
122	HQ File :01/83/050/00940/AM14/	RLA File :03/95/040/00989/AM14/	Lic.No/Date:0310774156 12.03.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

	Case No.: 2/4/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
123	HQ File :01/83/050/00107/AM15/	RLA File :09/24/040/00635/AM14/	Lic.No/Date:0910059542 12.03.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 8.5.2015. The case is re-listed for 27.5.2015.			

	Case No.: 67/8/83-ALC1/2014	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Approved
	HQ File :01/83/050/00203/AM15/	RLA File :03/95/040/00975/AM14/	Lic.No/Date:0310774153 12.03.2014	Defer Date:
124	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.15022/31/2015-Ch.II dated 03.04.2015, the Committee decided to approve the case as under :-			
	Export Item	Qty.	Import Item	Qty.
	Fenbutatin oxide Technical	1 Kg	1. Trineophyl Chlorostannane	1.074 Kg
			2. Toluene	0.200 Kg
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

125	Case No.: 15/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.			

126	Case No.: 68/8/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

127	Case No.: 14/8/83-ALC1/2014	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

128	Case No.: 1/10/83-ALC1/2014	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00231/AM15/	RLA File :03/95/040/01005/AM14/	Lic.No/Date:0310774741 18.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

129	Case No.: 40/8/83-ALC1/2014	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

130	Case No.: 7/8/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

131	Case No.:51/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 27.5.2015.			

132	Case No.:6/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

133	Case No.:62/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00198/AM15/	RLA File :08/24/040/00573/AM14/	Lic.No/Date:0810130058 26.03.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

134	Case No.:63/8/83-ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 20.4.2015 issued by DIPP. The case is re-listed for 27.5.2015.			

135	Case No.:36/8/83-ALC1/2014	Party Name:UPL LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Approved
	HQ File :01/83/050/00172/AM15/	RLA File :03/95/040/00939/AM14/	Lic.No/Date:0310776173 27.03.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their U.O.No.15022/2/2015-Ch.II dated 23.04.2015, the Committee decided to approve the case as under :-			
	Export Item	Qty.	Import Item	Qty.
	Propineb Technical 80% (Antracol Technical 80%)	1 Kg	1. 1,2-Propylene Diamine 75%	0.308 kg
			2. Carbon Di Sulphide	0.482 Kg

		3. Cross Bottom Bags	As per packing policy
		4. Pine Wood CP-1 Pallet	As per packing policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

136	Case No.:57/10/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

137	Case No.:28/8/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:27.05.2015
Decision : the D/L dated 23.3.2015 issued by DIPP. The case is re-listed for 27.5.2015.				

138	Case No.:89/8/83-ALC1/2014	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00225/AM15/	RLA File :31/83/040/00245/AM14/	Lic.No/Date:3110063308 28.03.2014	Defer Date:27.05.2015
Decision : Comments awaited from DIPP. The case is re-listed for 27.5.2015.				

139	Case No.:29/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

140	Case No.:33/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

141	Case No.:34/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310776563	Defer

:01/83/050/00170/AM15/	:03/95/040/00933/AM14/	01.04.2014	Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

142	Case No.: 46/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

143	Case No.: 52/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

144	Case No.: 59/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00195/AM15/	RLA File :08/24/040/00587/AM14/	Lic.No/Date:0810130208 01.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

145	Case No.: 73/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Rejected
	HQ File :01/83/050/00209/AM15/	RLA File :03/95/040/00875/AM14/	Lic.No/Date:0310776591 01.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 27/8/2014 issued by Deptt. of C&PC(Chem Div) followed by reminder dated 26.2.2015 issued by this office.				
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

146	Case No.: 84/8/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

147	Case No.:3/4/83-ALC1/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00108/AM15/	RLA File :09/24/040/00679/AM14/	Lic.No/Date:0910059708 03.04.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

148	Case No.:32/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

149	Case No.:78/8/83-ALC1/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

150	Case No.:50/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00280/AM15/	RLA File :03/95/040/00931/AM14/	Lic.No/Date:0310777359 07.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

151	Case No.:52/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00282/AM15/	RLA File :03/95/040/00932/AM14/	Lic.No/Date:0310777364 07.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

152	Case No.:61/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00291/AM15/	RLA File :03/95/040/00874/AM14/	Lic.No/Date:0310777357 07.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

153	Case No.: 63/10/83-ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

154	Case No.: 64/10/83-ALC1/2014	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00294/AM15/	RLA File :03/95/040/01057/AM14/	Lic.No/Date:0310777548 08.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

155	Case No.: 65/2/83-ALC1/2014	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

156	Case No.: 49/10/83-ALC1/2014	Party Name: ROHA DYE CHEM PVT LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

157	Case No.: 68/10/83-ALC1/2014	Party Name: TYTAN ORGANICS PVT. LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Approved
	HQ File :01/83/050/00298/AM15/	RLA File :03/95/040/01029/AM14/	Lic.No/Date:0310778072 11.04.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/2/2013-PC.II dated 20.04.2015, the Committee decided to approve the case as under :-			
	Export Item	Qty.	Import Item	Qty.
	Polymer of Sulphurous Acid Sodium Salt, Formaldehyde and 2-propanone	1 Kg	1. Methanol 2. Acetone 3. Sodium Sulphite	0.498 kg 0.510 kg 0.261 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

158	Case No.: 17/10/83-ALC1/2014	Party Name: KLJ ORGANIC LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00247/AM15/	RLA File :05/23/040/00006/AM15/	Lic.No/Date: 0510384020 15.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

159	Case No.: 55/10/83-ALC1/2014	Party Name: YASHO INDUSTRIES PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date: 0310778489 16.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

160	Case No.: 79/8/83-ALC1/2014	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00215/AM15/	RLA File :08/24/040/00005/AM15/	Lic.No/Date: 0810130715 21.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

161	Case No.: 22/10/83-ALC1/2014	Party Name: THOMSON PRESS INDIA LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Approved
	HQ File :01/83/050/00252/AM15/	RLA File :05/24/040/00001/AM15/	Lic.No/Date: 0510384472 21.04.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. 7/39/2014-TSW dated 6.5.2015, the Committee decided to approve the case as under :-			
161	Export Item No.1 : Single Colour Printed Books with Hard Case Title Machinerys Handbook 29-Small (Printing in 2014) Net weight of export 13618 Kg contains 40 GSM Imported Thin Opaque paper 12771 Kgs contains Book Binding Board 1 mm to 4 mm 462.0 Kgs contains covering material plus Glue 385 Kgs (319 Kgs + 66 Kgs)			
	Quantity : 11,000 Number			
	Import Items:			
	S.No.	Item Description	Quantity recommended	

1.	Thin Opaque 40 GSM Paper (1016x780 MMSG)	1.12 Kg/kg content in the export product						
Export Item No.2 : Single Colour Printed Books with Hard Case Title Machinerys Handbook 29-Largel (Printing in 2014) Net weight of export 13175 Kg contains 40 GSM Imported Thin Opaque paper 12545 Kgs contains Book Binding Board 1 mm to 4 mm 450 Kgs contains covering material plus Glue 180 Kgs (130 Kgs + 50 Kgs) Quantity : 5,000 Number Import Items: <table> <tr> <th>S.No.</th><th>Item Description</th><th>Quantity recommended</th></tr> <tr> <td>1.</td><td>Thin Opaque 40 GSM Paper (760x1070 MMLG)</td><td>1.12 Kg/kg content in the export product</td></tr> </table> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			S.No.	Item Description	Quantity recommended	1.	Thin Opaque 40 GSM Paper (760x1070 MMLG)	1.12 Kg/kg content in the export product
S.No.	Item Description	Quantity recommended						
1.	Thin Opaque 40 GSM Paper (760x1070 MMLG)	1.12 Kg/kg content in the export product						

162	Case No.:11/4/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.				

163	Case No.:86/8/83-ALC1/2014	Party Name:SONI POLYMERS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Rejected
	HQ File :01/83/050/00222/AM15/	RLA File :50/24/040/00014/AM14/	Lic.No/Date:5010002065 22.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 8/9/2014 issued by Deptt. of C&PC(Chem Div) followed by reminder dated 2.3.2015 issued by this office.				
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

164	Case No.:77/10/83-ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

165	Case No.:30/8/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Rejected
	HQ File :01/83/050/00166/AM15/	RLA File :15/24/040/00002/AM15/	Lic.No/Date:1510021758 28.04.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 29/9/2014 issued by Deptt. of C&PC(PC Div) followed by reminder dated 2.3.2015 issued by this office. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

166	Case No.:4/8/83-ALC1/2014	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00140/AM15/	RLA File :03/95/040/01001/AM14/	Lic.No/Date:0310779875 29.04.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.4.2015. The case is re-listed for 27.5.2015.				

167	Case No.:47/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

168	Case No.:48/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

169	Case No.:51/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

170	Case No.:53/10/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015	Status:Case Deferred
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			29.04.2015	
	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

	Case No.:15/10/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
171	HQ File :01/83/050/00245/AM15/	RLA File :05/23/040/00028/AM15/	Lic.No/Date:0510385300 30.04.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

	Case No.:10/4/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
172	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

	Case No.:3/8/83-ALC1/2014	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
173	HQ File :01/83/050/00139/AM15/	RLA File :03/95/040/00081/AM15/	Lic.No/Date:0310780405 02.05.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

	Case No.:14/10/83-ALC1/2014	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
174	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

	Case No.:34/10/83-ALC1/2014	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Rejected
175	HQ File :01/83/050/00264/AM15/	RLA File :34/24/040/00288/AM14/	Lic.No/Date:3410039938 05.05.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 10/12/2014 followed by reminder dated 9.1.2015 issued by Deptt. of C&PC(PC Div).			

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:13/10/83-ALC1/2014	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00243/AM15/	RLA File :05/24/040/00043/AM15/	Lic.No/Date:0510385892 06.05.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 12.5.2015, the Committee decided to approve the case as under :-

Export Item & Quantity : 1 to 21 : As per application

Import Items:

S.No. as per application	Item Description	Quantity recommended
1.	Printed Diary Block Untrimmed (Contains printed paper uncoated 70 & 110 GSM (For Diary A 4 2 Pages per day week to view, A 5 Day to Page, week to view Executive Diary A4, A5 Slim Diary, Weight of Diary Blocks for 910292 No. (405484.0 Kg)	1.03 Kg/Kg content in export product
2.	Relevant Book Binding Board 0.50 mm to 4 mm	1.05 Sq. Mtr./Sq. Mtr. Content in export product
3.	Relevant PVC Coated Paper 170-240 GSM	1.05 kg/Kg content in export product
5.	¾ ML Corner 4.0 mm Gap Gilt (CMM 19 ST 40 GB)	Net + 1%
4.	Plakel Speedtack 2010 Glue Palakalbox (Glue)	1 kg/100 Kg paper used in the export product in the same ratio as applied for
6.	Adhesive Technomelt Q 96	
7.	Adhesive 114	
8.	Adhesive 812 IN	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

177	Case No.:8/10/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

Case No.: 6/10/83-ALC1/2014	Party Name:ATUL LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
178 HQ File :01/83/050/00236/AM15/	RLA File :08/24/040/00037/AM15/	Lic.No/Date:0810131406 19.05.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

Case No.: 29/10/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
179 HQ File :01/83/050/00259/AM15/	RLA File :02/24/040/00030/AM15/	Lic.No/Date:0210203297 19.05.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 31.3.2015 issued by DIPP. The case is re-listed for 27.5.2015.			

Case No.: 65/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
180 HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

Case No.: 33/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
181 HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

Case No.: 27/10/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
182 HQ File :01/83/050/00257/AM15/	RLA File :08/24/040/00079/AM15/	Lic.No/Date:0810131574 22.05.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

183	Case No.:45/10/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00275/AM15/	RLA File :02/24/040/00023/AM15/	Lic.No/Date:0210203418 22.05.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

184	Case No.:53/15/83-ALC1/2014	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

185	Case No.:74/10/83-ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

186	Case No.:75/10/83-ALC1/2014	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

187	Case No.:42/10/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

188	Case No.:64/11/83-ALC1/2014	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and Committee decided to defer the case for four weeks for clarification from TA. The case re-listed for 27.5.2015			

189	Case No.:43/10/83-ALC1/2014	Party Name: BANARAS BEADS LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date: 1510021990 09.06.2014	Defer Date: 27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

190	Case No.:33/13/83-ALC1/2014	Party Name: HYDERABAD PIGMENTS PVT LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date: 0910060410 10.06.2014	Defer Date: 27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

191	Case No.:79/10/83-ALC1/2014	Party Name: LOXIM INDUSTRIES LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Rejected
	HQ File :01/83/050/00309/AM15/	RLA File :08/24/040/00097/AM15/	Lic.No/Date: 0810132298 12.06.2014	Defer Date:
Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 26/12/2014 issued by Deptt. of C&PC(Chem. Div). RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

192	Case No.:2/6/83-ALC1/2014	Party Name: RUBAMIN LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00136/AM15/	RLA File :34/24/040/00054/AM15/	Lic.No/Date: 3410040258 16.06.2014	Defer Date: 27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

193	Case No.:71/10/83-ALC1/2014	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date: 3110064414 17.06.2014	Defer Date: 27.05.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 18.5.2015. The case is re-listed for 27.5.2015.				

194	Case No.:13/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00598/AM15/	RLA File :03/94/040/00207/AM15/	Lic.No/Date:0310785772 20.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

195	Case No.:14/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00599/AM15/	RLA File :03/94/040/00206/AM15/	Lic.No/Date:0310785770 20.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

196	Case No.:16/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00601/AM15/	RLA File :03/94/040/00216/AM15/	Lic.No/Date:0310785716 20.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

197	Case No.:11/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00596/AM15/	RLA File :03/94/040/01020/AM14/	Lic.No/Date:0310785803 23.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

198	Case No.:12/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00597/AM15/	RLA File :03/94/040/00242/AM15/	Lic.No/Date:0310785808 23.06.2014	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

199	Case No.:15/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00600/AM15/	RLA File :03/94/040/00255/AM15/	Lic.No/Date:0310785813 23.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

200	Case No.:17/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00602/AM15/	RLA File :03/94/040/00235/AM15/	Lic.No/Date:0310785805 23.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

201	Case No.:18/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00603/AM15/	RLA File :03/94/040/00243/AM15/	Lic.No/Date:0310785811 23.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

202	Case No.:3/18/83-ALC1/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00692/AM15/	RLA File :03/94/040/00237/AM15/	Lic.No/Date:0310786060 26.06.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

203	Case No.:3/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.			

204	Case No.:4/12/83-ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.			

205	Case No.:55/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00744/AM15/	RLA File :03/95/040/00311/AM15/	Lic.No/Date:0310786689 10.07.2014	Defer Date:27.05.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

206	Case No.:9/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00698/AM15/	RLA File :03/95/040/00164/AM15/	Lic.No/Date:0310786724 11.07.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.			

207	Case No.:54/18/83-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

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Case No.:22/18/83-ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00711/AM15/	RLA File :03/95/040/00320/AM15/	Lic.No/Date:0310786746 14.07.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their Letter No. Nil dated 12.5.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesie paper (160 GSM+/-10%) with Adhesive Coating Weight of 22 GSM/SQM

Quantity : 1 sq. Meter

Import Items:

S.No.	Item Description	Quantity recommended
1.	Relevant Thermal Transfer Ultra Paper (80 GSM+/-10%)	1.04 Sq. meter
2.	Adhesive (55% Solid) (Water based)	0.042 Kg
3.	Relevant Silicon Coated paper (60 GSM+/-10%)	1.04 Sq. meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

209	Case No.:56/18/83-ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

Case No.:7/18/83-ALC1/2014	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00696/AM15/	RLA File :03/95/040/00301/AM15/	Lic.No/Date:0310786858 15.07.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.			

Case No.:53/18/83- ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00742/AM15/	RLA File :03/95/040/00315/AM15/	Lic.No/Date:0310786822 15.07.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.3.2015. The case is re-listed for 27.5.2015.			

Case No.:59/18/83- ALC1/2014	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00748/AM15/	RLA File :03/95/040/00272/AM15/	Lic.No/Date:0310787008 17.07.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.			

Case No.:8/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00697/AM15/	RLA File :03/95/040/00341/AM15/	Lic.No/Date:0310787041 18.07.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.			

Case No.:1/10/83- ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
HQ File :01/83/050/00229/AM15/	RLA File :31/83/040/00028/AM15/	Lic.No/Date:3110064594 23.07.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

215	Case No.:4/18/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00693/AM15/	RLA File :03/95/040/00354/AM15/	Lic.No/Date:0310787225 23.07.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 8.5.2015. The case is re-listed for 27.5.2015.				

216	Case No.:10/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00699/AM15/	RLA File :03/95/040/00380/AM15/	Lic.No/Date:0310787634 05.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 27.5.2015.				

217	Case No.:21/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00606/AM15/	RLA File :03/94/040/00342/AM15/	Lic.No/Date:0310787764 07.08.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

218	Case No.:22/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00607/AM15/	RLA File :03/94/040/00340/AM15/	Lic.No/Date:0310787765 07.08.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

219	Case No.:5/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00694/AM15/	RLA File :03/95/040/00396/AM15/	Lic.No/Date:0310787818 08.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.				

220	Case No.:12/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310787827	Defer

:01/83/050/00701/AM15/	:03/95/040/00279/AM15/	08.08.2014	Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

221	Case No.:4/10/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

222	Case No.:11/18/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

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Case No.: 27/18/83-ALC1/2014	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Approved	
HQ File :01/83/050/00716/AM15/	RLA File :03/95/040/00409/AM15/	Lic.No/Date:0310788088 18.08.2014	Defer Date:	
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter no. Nil dated 12.05.2015, the Committee decided to approve the case as under :-				
S.No.	Export Item	Qty.	Import Item	Qty.
1.	Coated paper –J-80270-2” spool roll with one side not exceeding 914 mm and the other side not exceeding 45 M in the folded/rolled state GSM 90 ± 10%	1 kg	Coated paper (J-80270) in Jumbo roll GSM 90 ± 10%	1.005 Kg per Kg of export
2.	Coated paper –J-80270-2” spool roll with one side not exceeding 610 mm and the other side not exceeding 45 M in the folded/rolled state GSM 90 ± 10%	1 kg	Coated paper (J-80270) in Jumbo roll GSM 90 ± 10%	1.005 Kg per Kg of export
3.	Coated paper –J-80270-2” spool roll with one side not exceeding	1 kg	Coated paper (J-80270) in Jumbo roll GSM 120 ±	1.005 Kg per Kg of export

	914 mm and the other side not exceeding 35 M in the folded/rolled state GSM 90 $\pm$ 10%		10%	
4.	Coated paper -J-80270-2" spool roll with one side not exceeding 610 mm and the other side not exceeding 35 M in the folded/rolled state GSM 90 $\pm$ 10%	1 kg	Coated paper (J-80270) in Jumbo roll GSM 120 $\pm$ 10%	1.005 Kg per Kg of export
5.	Natural Transparent/Translucent Tracing Paper Sheets 2 spool with one side not exceeding 914 mm and the other side not exceeding 64 cm in the unfolded state, GSM 90 $\pm$ 10%	1 kg	Natural Transparent/Translucent Tracing Paper in jumbo rolls with GSM 90 $\pm$ 10%	1.03 kg per Kg of export
6.	Natural Transparent/Translucent Tracing Paper Sheets 2 spool with one side not exceeding 914 mm and the other side not exceeding 64 cm in the unfolded state, GSM 112 $\pm$ 10%	1 Kg	Natural Transparent/Translucent Tracing Paper in jumbo rolls with GSM 112 $\pm$ 10%	1.03 kg per Kg of export
7.	Plain Paper-PPC bond on 2" spool with one side not exceeding 610 mm and the other side not exceeding 50 M in the folded/rolled state, GSM 90 $\pm$ 10%	1 kg	Printing Paper in Jumbo Rolls of GSM 90 $\pm$ 10%	1.005 kg per Kg of export
8.	Plain Paper-PPC bond on 2" spool with one side not exceeding 914 mm and the other side not exceeding 50 M in the folded/rolled state, GSM 90 $\pm$ 10%	1 kg	Printing Paper in Jumbo Rolls of GSM 90 $\pm$ 10%	1.005 kg per Kg of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

224	Case No.:14/18/83-ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00703/AM15/	RLA File :02/24/040/00098/AM15/	Lic.No/Date:0210204816 19.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

225	Case No.:15/18/83-ALC1/2014	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00704/AM15/	RLA File :02/24/040/00095/AM15/	Lic.No/Date:0210204815 19.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

226	Case No.:23/18/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00712/AM15/	RLA File :03/95/040/00427/AM15/	Lic.No/Date:0310788129 19.08.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

227	Case No.:34/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00723/AM15/	RLA File :03/94/040/00403/AM15/	Lic.No/Date:0310788288 22.08.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

228	Case No.:47/18/83-ALC1/2014	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00736/AM15/	RLA File :03/94/040/00467/AM15/	Lic.No/Date:0310788277 22.08.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

229	Case No.:32/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 23.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

230	Case No.:33/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310788322	Defer

:01/83/050/00722/AM15/	:03/94/040/00276/AM15/	25.08.2014	Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

231	Case No.: 35/18/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

232	Case No.: 36/18/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

233	Case No.: 46/18/83-ALC1/2014	Party Name: ASHA PENN COLOR PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00735/AM15/	RLA File :03/94/040/00346/AM15/	Lic.No/Date:0310788324 25.08.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

234	Case No.: 68/18/83-ALC1/2014	Party Name: AKZO NOBEL INDIA LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00757/AM15/	RLA File :02/24/040/00087/AM15/	Lic.No/Date:0210204859 26.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.			

235	Case No.: 37/18/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00726/AM15/	RLA File :03/94/040/00172/AM15/	Lic.No/Date:0310788476 27.08.2014	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.

236	Case No.: 38/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

237	Case No.: 42/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

238	Case No.: 57/18/83-ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

239	Case No.: 1/14/83-ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

240	Case No.: 65/18/83-ALC1/2014	Party Name:AGRO LIFE SCIENCE CORPORATION	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00754/AM15/	RLA File :02/24/040/00105/AM15/	Lic.No/Date:0210204889 01.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

consideration of the case for four weeks for wants of information from the firm to the D/L dated 20.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.

241	Case No.: 5/10/83-ALC1/2014	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date: 0810133189 02.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

242	Case No.: 25/18/83-ALC1/2014	Party Name: O C SPECIALITIES PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00714/AM15/	RLA File :03/95/040/00466/AM15/	Lic.No/Date: 0310788630 02.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 27.5.2015.			

243	Case No.: 24/18/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00713/AM15/	RLA File :03/95/040/00434/AM15/	Lic.No/Date: 0310788661 03.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 20.4.2015. The case is re-listed for 27.5.2015.			

244	Case No.: 43/18/83-ALC1/2014	Party Name: CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00732/AM15/	RLA File :03/94/040/00435/AM15/	Lic.No/Date: 0310788690 03.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

245	Case No.: 48/18/83-ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00737/AM15/	RLA File :03/95/040/00463/AM15/	Lic.No/Date: 0310788659 03.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.3.2015.			

The case is re-listed for 27.5.2015.

246	Case No.:85/18/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:27.05.2015
Decision : Comments awaited from DBT. The case re-listed for 27.5.2015.				

247	Case No.:7/14/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:27.05.2015

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.

248	Case No.: 6/18/83-ALC1/2014	Party Name: AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00695/AM15/	RLA File :31/83/040/00054/AM15/	Lic.No/Date:3110064855 05.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 11.5.2015. The case is re-listed for 27.5.2015.				

249	Case No.:49/18/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00738/AM15/	RLA File :03/95/040/00479/AM15/	Lic.No/Date:0310788811 05.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 9.4.2015. The case is re-listed for 27.5.2015.				

250	Case No.: 51/18/83- ALC1/2014	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00740/AM15/	RLA File :03/95/040/00478/AM15/	Lic.No/Date: 0310788807 05.09.2014	Defer Date: 27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

251	Case No.:81/10/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310788930	Defer

:01/83/050/00311/AM15/	:03/94/040/00468/AM15/	09.09.2014	Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

252	Case No.: 41/18/83-ALC1/2014	Party Name: HINDUSTAN PLATINUM PVT. LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00730/AM15/	RLA File :03/94/040/00498/AM15/	Lic.No/Date: 0310788940 09.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015			

253	Case No.: 44/18/83-ALC1/2014	Party Name: SOLTEX PETRO PRODUCTS LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00733/AM15/	RLA File :03/95/040/00475/AM15/	Lic.No/Date: 0310788919 09.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

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Case No.:52/18/83-ALC1/2014	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00741/AM15/	RLA File :03/95/040/00476/AM15/	Lic.No/Date:0310788914 09.09.2014	Defer Date:
Decision : : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/40/2013-PC.II dated 11.05.2015, the Committee decided to approve the case as under :-			
Export Item (s)	Qty.	Import Item (s)	Qty.
Calcium Carbonate (FMB) (Containing 20 +/-1% Polypropylene and 80 +/-1% Calcium Carbonate)	1 MT	1. Polypropylene 2. Calcium Carbonate	0.2 MT 0.8 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

255	Case No.: 82/10/83-ALC1/2014	Party Name: MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date: 0410159374 11.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

256	Case No.:28/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00717/AM15/	RLA File :03/95/040/00495/AM15/	Lic.No/Date:0310789042 11.09.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

257	Case No.:39/18/83-ALC1/2014	Party Name:PHILLIPS CARBON BLACK LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00728/AM15/	RLA File :02/24/040/00107/AM15/	Lic.No/Date:0210204967 11.09.2014	Defer Date:27.05.2015
Decision : D/L dated 31.3.2015 issued by DIPP. The case is re-listed for 27.5.2015.				

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Case No.:40/18/83-ALC1/2014	Party Name:JAYANT PRINTERY	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Approved
HQ File :01/83/050/00729/AM15/	RLA File :03/94/040/01077/AM14/	Lic.No/Date:0310789044 11.09.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their letter No.7/95/2015-TSE dated 11.05.2015, the Committee decided to approve the case as under :-			
Export Item (s)	Qty.	Import Item (s)	Qty.
Multicolour Printed Art Paper Sheet, Coated on Both Side 130 GSM+/-10%	1 Kg	Both Side Coated Art Paper in Reel/ Sheet 130 GSM + 10%	1.02 kg if imported in reel form 1.019 kg if imported in sheet form
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:50/18/83-ALC1/2014	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Approved								
HQ File :01/83/050/00739/AM15/	RLA File :03/95/040/00477/AM15/	Lic.No/Date:0310789045 11.09.2014	Defer Date:								
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their U.O.No.46011/40/2013-PC.II dated 11.05.2015, the Committee decided to approve the case as under :-											
<table><tr><td>Export Item (s)</td><td>Qty.</td><td>Import Item (s)</td><td>Qty.</td></tr><tr><td>Calcium Carbonate (FMB) (Containing 20 +/-1% Polypropylene and 80 +/-1% Calcium Carbonate)</td><td>1 MT</td><td>1. Polypropylene 2. Calcium Carbonate</td><td>0.2 MT 0.8 MT</td></tr></table>				Export Item (s)	Qty.	Import Item (s)	Qty.	Calcium Carbonate (FMB) (Containing 20 +/-1% Polypropylene and 80 +/-1% Calcium Carbonate)	1 MT	1. Polypropylene 2. Calcium Carbonate	0.2 MT 0.8 MT
Export Item (s)	Qty.	Import Item (s)	Qty.								
Calcium Carbonate (FMB) (Containing 20 +/-1% Polypropylene and 80 +/-1% Calcium Carbonate)	1 MT	1. Polypropylene 2. Calcium Carbonate	0.2 MT 0.8 MT								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of											

NORMS COMMITTEE.

260	Case No.:83/10/83-ALC1/2014	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

261	Case No.:29/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00718/AM15/	RLA File :03/95/040/00498/AM15/	Lic.No/Date:0310789090 12.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

262	Case No.:62/18/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00751/AM15/	RLA File :17/24/040/00057/AM15/	Lic.No/Date:1710005900 12.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

263	Case No.:30/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00719/AM15/	RLA File :03/95/040/00502/AM15/	Lic.No/Date:0310789164 15.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

264	Case No.:63/18/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00752/AM15/	RLA File :17/24/040/00060/AM15/	Lic.No/Date:1710005903 15.09.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.			

265	Case No.:31/18/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:27.05.2015

Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.

266	Case No.: 61/18/83-ALC1/2014	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00750/AM15/	RLA File :17/24/040/00062/AM15/	Lic.No/Date: 1710005905 16.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.				

267	Case No.: 26/18/83-ALC1/2014	Party Name: VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date: 0310789308 17.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

268	Case No.: 58/18/83-ALC1/2014	Party Name: UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00747/AM15/	RLA File :03/95/040/00297/AM15/	Lic.No/Date: 0310789412 18.09.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

269	Case No.: 13/18/83-ALC1/2014	Party Name: JJ.PLASTALLOY PVT. LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00702/AM15/	RLA File :15/24/040/00011/AM15/	Lic.No/Date: 1510022023 19.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

270	Case No.: 4/1/83-ALC1/2015	Party Name: SABERO ORGANICS GUJARAT LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date: 0310789579 23.09.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 14.5.2015. The case is re-listed for 27.5.2015.				

271	Case No.: 3/1/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00003/AM16/	RLA File :03/95/040/00481/AM15/	Lic.No/Date:0310789648 25.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 14.5.2015. The case is re-listed for 27.5.2015.			

272	Case No.: 2/1/83-ALC1/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00002/AM16/	RLA File :03/95/040/00461/AM15/	Lic.No/Date:0310789790 29.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 14.5.2015. The case is re-listed for 27.5.2015.			

273	Case No.: 9/14/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 6.4.2015. The case is re-listed for 27.5.2015.			

274	Case No.: 17/18/83-ALC1/2014	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00706/AM15/	RLA File :05/24/040/00303/AM15/	Lic.No/Date:0510391464 07.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 8.5.2015 issued by DIPP. The case is re-listed for 27.5.2015.			

275	Case No.: 18/18/83-ALC1/2014	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00707/AM15/	RLA File :05/23/040/00292/AM15/	Lic.No/Date:0510391463 07.10.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 27.5.2015.			

276	Case No.:20/18/83-ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 20.3.2015. The case is re-listed for 27.5.2015.			

277	Case No.:21/18/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00710/AM15/	RLA File :05/23/040/00251/AM15/	Lic.No/Date:0510391460 07.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 20.3.2015. The case is re-listed for 27.5.2015.			

278	Case No.:27/1/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00027/AM16/	RLA File :09/24/040/00342/AM15/	Lic.No/Date:0910061062 08.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

279	Case No.:45/18/83-ALC1/2014	Party Name:CHROMACRAFTS INTERNATIONAL,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00734/AM15/	RLA File :07/24/040/00239/AM15/	Lic.No/Date:0710106809 09.10.2014	Defer Date:27.05.2015
	Decision : Comments awaited from DIPP. The case is re-listed for 27.5.2015.			

280	Case No.:70/18/83-ALC1/2014	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00759/AM15/	RLA File :08/24/040/00238/AM15/	Lic.No/Date:0810133539 09.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.			

281	Case No.:71/18/83-ALC1/2014	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00760/AM15/	RLA File :08/24/040/00235/AM15/	Lic.No/Date:0810133538 09.10.2014	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.

282	Case No.:2/12/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00401/AM15/	RLA File :31/83/040/00010/AM15/	Lic.No/Date:3110064968 10.10.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

283	Case No.:64/18/83-ALC1/2014	Party Name:KLJ ORGANIC LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00753/AM15/	RLA File :05/23/040/00296/AM15/	Lic.No/Date:0510391558 13.10.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

284	Case No.:73/18/83-ALC1/2014	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00762/AM15/	RLA File :05/23/040/00302/AM15/	Lic.No/Date:0510391559 13.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

285	Case No.:29/1/83-ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00029/AM16/	RLA File :09/24/040/00251/AM15/	Lic.No/Date:0910061088 13.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

286	Case No.:72/18/83-ALC1/2014	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00761/AM15/	RLA File :34/24/040/00170/AM15/	Lic.No/Date:3410040610 14.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

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287	Case No.: 78/18/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00767/AM15/	RLA File :03/94/040/00341/AM15/	Lic.No/Date:0310790243 14.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

288	Case No.: 79/18/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00768/AM15/	RLA File :03/94/040/00492/AM15/	Lic.No/Date:0310790244 14.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

289	Case No.: 80/18/83-ALC1/2014	Party Name: DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00769/AM15/	RLA File :03/94/040/00518/AM15/	Lic.No/Date:0310790246 14.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

290	Case No.: 84/18/83-ALC1/2014	Party Name: TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Transferred to Different Section
	HQ File :01/83/050/00773/AM15/	RLA File :04/24/040/00195/AM15/	Lic.No/Date:0410159602 16.10.2014	Defer Date:29.04.2015
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI (DES-VI) as the export product related to Food.			

291	Case No.: 6/1/83-ALC1/2015	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00006/AM16/	RLA File :09/24/040/00249/AM15/	Lic.No/Date:0910061108 16.10.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 27.5.2015.			

292	Case No.: 7/1/83-ALC1/2015	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 1/83-ALC1/2015	Status: Case Deferred
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			29.04.2015	
	HQ File :01/83/050/00007/AM16/	RLA File :09/24/040/00244/AM15/	Lic.No/Date:0910061109 16.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 27.5.2015.				

	Case No.: 21/1/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
293	HQ File :01/83/050/00021/AM16/	RLA File :09/24/040/00245/AM15/	Lic.No/Date:0910061110 16.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.1.2015.				

	Case No.: 28/1/83-ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
294	HQ File :01/83/050/00028/AM16/	RLA File :09/24/040/00248/AM15/	Lic.No/Date:0910061107 16.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.: 1/16/83-ALC1/2014	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
395	HQ File :01/83/050/00586/AM15/	RLA File :05/24/040/00313/AM15/	Lic.No/Date:0510391627 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 27.5.2015.				

	Case No.: 2/16/83-ALC1/2014	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
396	HQ File :01/83/050/00587/AM15/	RLA File :05/24/040/00315/AM15/	Lic.No/Date:0510391629 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 24.4.2015. The case is re-listed for 27.5.2015.				

	Case No.: 60/18/83-ALC1/2014	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
297	HQ File :01/83/050/00749/AM15/	RLA File :07/24/040/00249/AM15/	Lic.No/Date:0710106858 17.10.2014	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 8.5.2015 issued by DIPP. The case is re-listed for 27.5.2015.

298	Case No.: 67/18/83-ALC1/2014	Party Name: FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00756/AM15/	RLA File :05/23/040/00281/AM15/	Lic.No/Date: 0510391617 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.				

299	Case No.: 75/18/83-ALC1/2014	Party Name: FILTRA CATALYSTS & CHEMICALS LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00764/AM15/	RLA File :03/94/040/00670/AM15/	Lic.No/Date: 0310790354 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

300	Case No.: 76/18/83-ALC1/2014	Party Name: FILTRA CATALYSTS & CHEMICALS LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00765/AM15/	RLA File :03/94/040/00672/AM15/	Lic.No/Date: 0310790357 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

301	Case No.: 77/18/83-ALC1/2014	Party Name: FILTRA CATALYSTS & CHEMICALS LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00766/AM15/	RLA File :03/94/040/00671/AM15/	Lic.No/Date: 0310790356 17.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.				

302	Case No.: 1/1/83-ALC1/2015	Party Name: NANDAN PETROCHEM LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date: 0310790331 17.10.2014	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.

303	Case No.: 66/18/83-ALC1/2014	Party Name: EXPORTS INTERNATIONAL CORP	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date: 2910025170 21.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

304	Case No.: 83/18/83-ALC1/2014	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00772/AM15/	RLA File :04/24/040/00194/AM15/	Lic.No/Date: 0410159625 27.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.				

305	Case No.: 23/16/83-ALC1/2014	Party Name: VISWAAT CHEMICALS LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date: 0310790581 29.10.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.				

306	Case No.: 35/1/83-ALC1/2015	Party Name: COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00035/AM16/	RLA File :03/94/040/00609/AM15/	Lic.No/Date: 0310790643 30.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

307	Case No.: 34/1/83-ALC1/2015	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date: 0310790683 31.10.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				


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308	Case No.:10/16/83-ALC1/2014	Party Name:MAXTECH INDUSTRIES LLP.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00595/AM15/	RLA File :03/95/040/00611/AM15/	Lic.No/Date:0310790718 03.11.2014	Defer Date:27.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 27.5.2015.			

309	Case No.:11/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00011/AM16/	RLA File :31/83/040/00018/AM15/	Lic.No/Date:3110065026 03.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

310	Case No.:12/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00012/AM16/	RLA File :31/83/040/00066/AM15/	Lic.No/Date:3110065029 03.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

311	Case No.:13/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00013/AM16/	RLA File :31/83/040/00075/AM15/	Lic.No/Date:3110065028 03.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

312	Case No.:14/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00014/AM16/	RLA File :31/83/040/00024/AM15/	Lic.No/Date:3110065030 03.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

313	Case No.:74/18/83-ALC1/2014	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00763/AM15/	RLA File :03/94/040/00657/AM15/	Lic.No/Date:0310790775 05.11.2014	Defer Date:27.05.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.

314	Case No.:70/1/83-ALC1/2015	Party Name:RATAN DIELECTRICS,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00070/AM16/	RLA File :21/24/040/00003/AM15/	Lic.No/Date:2110001122 05.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

315	Case No.:3/16/83-ALC1/2014	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00588/AM15/	RLA File :05/24/040/00343/AM15/	Lic.No/Date:0510391880 07.11.2014	Defer Date:27.05.2015
Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 27.5.2015.				

316	Case No.:5/1/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00005/AM16/	RLA File :03/95/040/00633/AM15/	Lic.No/Date:0310790833 07.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 11.5.2015. The case is re-listed for 27.5.2015.				

317	Case No.:17/1/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

318	Case No.:33/1/83-ALC1/2015	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00033/AM16/	RLA File :03/94/040/00749/AM15/	Lic.No/Date:0310790995 12.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

319	Case No.:18/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00018/AM16/	RLA File :02/24/040/00154/AM15/	Lic.No/Date:0210205160 14.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

320	Case No.:2/14/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00488/AM15/	RLA File :04/24/040/00214/AM15/	Lic.No/Date:0410159758 17.11.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

321	Case No.:4/16/83-ALC1/2014	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00589/AM15/	RLA File :07/24/040/00256/AM15/	Lic.No/Date:0710107007 17.11.2014	Defer Date:27.05.2015
	Decision : Comments awaited from DIPP. The case re-listed for 27.5.2015.			

322	Case No.:15/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00015/AM16/	RLA File :31/83/040/00167/AM15/	Lic.No/Date:3110065067 17.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

323	Case No.:16/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00016/AM16/	RLA File :31/83/040/00164/AM15/	Lic.No/Date:3110065068 17.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

324	Case No.:59/1/83-ALC1/2015	Party Name:ALPS CHEMICALS PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00059/AM16/	RLA File :08/24/040/00311/AM15/	Lic.No/Date:0810133845 17.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.

325	Case No.: 61/1/83-ALC1/2015	Party Name: ALPS CHEMICALS PVT.LTD.,	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00061/AM16/	RLA File :08/24/040/00312/AM15/	Lic.No/Date: 0810133846 17.11.2014	Defer Date: 27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

326	Case No.: 32/1/83-ALC1/2015	Party Name: CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00032/AM16/	RLA File :03/94/040/00764/AM15/	Lic.No/Date: 0310791181 18.11.2014	Defer Date: 27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

327	Case No.: 67/1/83-ALC1/2015	Party Name: SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00067/AM16/	RLA File :08/24/040/00302/AM15/	Lic.No/Date: 0810133861 18.11.2014	Defer Date: 27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

328	Case No.: 5/14/83-ALC1/2014	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00491/AM15/	RLA File :08/24/040/00319/AM15/	Lic.No/Date: 0810133871 19.11.2014	Defer Date: 27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

329	Case No.: 8/1/83-ALC1/2015	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00008/AM16/	RLA File :05/23/040/00317/AM15/	Lic.No/Date: 0510392073 19.11.2014	Defer Date: 27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

330	Case No.:8/14/83-ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00494/AM15/	RLA File :03/95/040/00971/AM12/	Lic.No/Date:0310791251 20.11.2014	Defer Date:27.05.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 27.5.2015.			

331	Case No.:25/16/83- ALC1/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

332	Case No.:10/14/83- ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00496/AM15/	RLA File :09/24/040/00478/AM15/	Lic.No/Date:0910061296 24.11.2014	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

333	Case No.:19/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

334	Case No.:58/1/83-ALC1/2015	Party Name:PRIMA CHEMICALS,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00058/AM16/	RLA File :08/24/040/00316/AM15/	Lic.No/Date:0810133916 24.11.2014	Defer Date:27.05.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

335	Case No.:60/1/83-ALC1/2015	Party Name:PRIMA CHEMICALS,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00060/AM16/	RLA File :08/24/040/00323/AM15/	Lic.No/Date:0810133915 24.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

336	Case No.:66/1/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00066/AM16/	RLA File :08/24/040/00275/AM15/	Lic.No/Date:0810133917 24.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			

337	Case No.:56/1/83-ALC1/2015	Party Name:MATANGI INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00056/AM16/	RLA File :08/24/040/00274/AM15/	Lic.No/Date:0810133921 25.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.			

338	Case No.:57/1/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00057/AM16/	RLA File :08/24/040/00322/AM15/	Lic.No/Date:0810133935 25.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.			

339	Case No.:26/1/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			

340	Case No.:54/1/83-ALC1/2015	Party Name:GIVAUDAN (INDIA) PRIVATE LIMITED,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00054/AM16/	RLA File :07/24/040/00314/AM15/	Lic.No/Date:0710107062 26.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy			

from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 14.5.2015.
The case is re-listed for 27.5.2015.

341	Case No.:23/1/83-ALC1/2015	Party Name:JINDAL PHOTO LTD	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00023/AM16/	RLA File :05/23/040/00328/AM15/	Lic.No/Date:0510392172 27.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 19.5.2015. The case is re-listed for 27.5.2015.				

342	Case No.:68/1/83-ALC1/2015	Party Name:SALEEM AHMAD & SONS	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00068/AM16/	RLA File :33/24/040/00011/AM15/	Lic.No/Date:3310030144 27.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

343	Case No.:69/1/83-ALC1/2015	Party Name:SALEEM AHMAD & SONS	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00069/AM16/	RLA File :33/24/040/00010/AM15/	Lic.No/Date:3310030142 27.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

344	Case No.:20/1/83-ALC1/2015	Party Name:KRISHI RASAYAN	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00020/AM16/	RLA File :02/24/040/00171/AM15/	Lic.No/Date:0210205247 28.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.1.2015.				

345	Case No.:63/1/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00063/AM16/	RLA File :08/24/040/00317/AM15/	Lic.No/Date:0810133970 28.11.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

346	Case No.:64/1/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00064/AM16/	RLA File :08/24/040/00262/AM15/	Lic.No/Date:0810133971 28.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 11.5.2015. The case is re-listed for 27.5.2015.			

347	Case No.:65/1/83-ALC1/2015	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00065/AM16/	RLA File :08/24/040/00276/AM15/	Lic.No/Date:0810133972 28.11.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			

348	Case No.:24/16/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00609/AM15/	RLA File :03/94/040/00847/AM15/	Lic.No/Date:0310791622 02.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

349	Case No.:74/1/83-ALC1/2015	Party Name:RASINO HERBS PVT. LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00853/AM15/	RLA File :03/95/040/00716/AM15/	Lic.No/Date:0310791617 02.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

350	Case No.:25/1/83-ALC1/2015	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

351	Case No.:9/1/83-ALC1/2015	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

Case No.:10/1/83-ALC1/2015	Party Name:NL-7 INDIA	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
352 HQ File :01/83/050/00010/AM16/	RLA File :05/24/040/00396/AM15/	Lic.No/Date:0510392274 03.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 14.5.2015. The case is re-listed for 27.5.2015.			

Case No.:44/1/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
353 HQ File :01/83/050/00044/AM16/	RLA File :05/23/040/00399/AM15/	Lic.No/Date:0510392288 04.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

Case No.:46/1/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
354 HQ File :01/83/050/00046/AM16/	RLA File :05/23/040/00400/AM15/	Lic.No/Date:0510392289 04.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

Case No.:47/1/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
355 HQ File :01/83/050/00047/AM16/	RLA File :05/23/040/00357/AM15/	Lic.No/Date:0510392302 05.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.1.2015.			

Case No.:48/1/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
356 HQ File :01/83/050/00048/AM16/	RLA File :05/23/040/00401/AM15/	Lic.No/Date:0510392296 05.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer			

consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.

357	Case No.: 51/1/83-ALC1/2015	Party Name: JINDAL PHOTO LTD	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00051/AM16/	RLA File :05/23/040/00390/AM15/	Lic.No/Date: 0510392295 05.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

358	Case No.: 31/1/83-ALC1/2015	Party Name: CHEMINOVA INDIA LIMITED	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00031/AM16/	RLA File :03/94/040/00855/AM15/	Lic.No/Date: 0310791772 08.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

359	Case No.: 30/1/83-ALC1/2015	Party Name: KALPATARU ORGANICS PVT. LTD.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date: 0310791868 10.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.1.2015.			

360	Case No.: 24/1/83-ALC1/2015	Party Name: PRABHU POLY COLOR LIMITED,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00024/AM16/	RLA File :04/24/040/00215/AM15/	Lic.No/Date: 0410159882 12.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 19.5.2015. The case is re-listed for 27.5.2015.			

361	Case No.: 37/1/83-ALC1/2015	Party Name: SOLTEX PETRO PRODUCTS LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00037/AM16/	RLA File :03/95/040/00646/AM15/	Lic.No/Date: 0310792008 15.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

[Handwritten Signature]
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

362	Case No.:38/1/83-ALC1/2015	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00038/AM16/	RLA File :03/95/040/00645/AM15/	Lic.No/Date:0310792011 15.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

363	Case No.:50/1/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 27.5.2015.			

364	Case No.:52/1/83-ALC1/2015	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

365	Case No.:82/18/83-ALC1/2014	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00771/AM15/	RLA File :34/24/040/00242/AM15/	Lic.No/Date:3410040790 16.12.2014	Defer Date:27.05.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 27.5.2015.			

366	Case No.:71/1/83-ALC1/2015	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File :01/83/050/00071/AM16/	RLA File :08/24/040/00387/AM13/	Lic.No/Date:0810134062 16.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

367	Case No.:72/1/83-ALC1/2015	Party Name:N G MINCHEM PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810134058	Defer

	:01/83/050/00072/AM16/	:08/24/040/00344/AM15/	16.12.2014	Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(OPS) on 8.5.2015. The case is re-listed for 27.5.2015.			
368	Case No.: 39/1/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00039/AM16/	RLA File :03/95/040/00779/AM15/	Lic.No/Date:0310792131 18.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			
369	Case No.: 40/1/83-ALC1/2015	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00040/AM16/	RLA File :03/95/040/00751/AM15/	Lic.No/Date:0310792134 18.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			
370	Case No.: 45/1/83-ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00045/AM16/	RLA File :05/23/040/00427/AM15/	Lic.No/Date:0510392479 18.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			
371	Case No.: 49/1/83-ALC1/2015	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00049/AM16/	RLA File :35/24/040/00023/AM15/	Lic.No/Date:3510044620 18.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 27.5.2015.			
372	Case No.: 53/1/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00053/AM16/	RLA File :05/23/040/00431/AM15/	Lic.No/Date:0510392502 19.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 8.5.2015. The case is re-listed for			

27.5.2015.

373	Case No.: 41/1/83-ALC1/2015	Party Name: SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00041/AM16/	RLA File :03/95/040/00774/AM15/	Lic.No/Date: 0310792265 22.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			

374	Case No.: 42/1/83-ALC1/2015	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00042/AM16/	RLA File :05/23/040/00426/AM15/	Lic.No/Date: 0510392544 22.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.5.2015. The case is re-listed for 27.5.2015.			

375	Case No.: 73/1/83-ALC1/2015	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00073/AM16/	RLA File :08/24/040/00339/AM15/	Lic.No/Date: 0810134111 22.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 14.5.2015. The case is re-listed for 27.5.2015.			

376	Case No.: 36/1/83-ALC1/2015	Party Name: SMI COATED PRODUCTS PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00036/AM16/	RLA File :03/95/040/00785/AM15/	Lic.No/Date: 0310792320 23.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

377	Case No.: 5/16/83-ALC1/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date: 1/83-ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date: 0210205393 29.12.2014	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

	Case No.:43/1/83-ALC1/2015	Party Name:SUPERLITE JOINTINGS PVT. LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
378	HQ File :01/83/050/00043/AM16/	RLA File :05/24/040/00294/AM15/	Lic.No/Date:0510392601 29.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.:6/16/83-ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
379	HQ File :01/83/050/00591/AM15/	RLA File :09/24/040/00541/AM15/	Lic.No/Date:0910061467 31.12.2014	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.:2/18/83-ALC1/2014	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
380	HQ File :01/83/050/00691/AM15/	RLA File :05/24/040/00475/AM15/	Lic.No/Date:0510392726 07.01.2015	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.:55/1/83-ALC1/2015	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
381	HQ File :01/83/050/00055/AM16/	RLA File :13/24/040/00046/AM15/	Lic.No/Date:1310047769 22.01.2015	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

	Case No.:81/18/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
382	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.				

383	Case No.:86/18/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:1/83-ALC1/2015 29.04.2015	Status:Case Deferred
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HQ File :01/83/050/00775/AM15/	RLA File :04/24/040/00267/AM15/	Lic.No/Date:0410160087 30.01.2015	Defer Date:27.05.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 27.5.2015.			

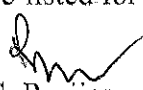
384	Case No.: 1/18/83-ALC1/2014	Party Name:ITC LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

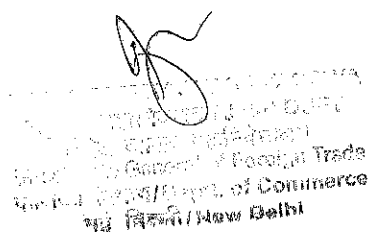
385	Case No.: 87/18/83- ALC1/2014	Party Name:ADITYA SYNTHETIC	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

386	Case No.: 75/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

387	Case No.: 76/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:1/83- ALC1/2015 29.04.2015	Status: Case Deferred
	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:27.05.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 27.5.2015.			

Date:20.05.2015
Place: New Delhi


R.S. Panjiar
Foreign Trade Development Officer


Ministry of Commerce and Industry
Government of India
New Delhi